Central Administrative Tribunal Principal Bench

OA No. 3157/2003

New Delhi, this the 11th day of November, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman Hon'ble Mr. S. K. Naik, Member (A)

Shri S.P. Arora, Retired Head Clerk, Grade-II (DASS) O/o Delhi Administration Subordinate Service S/o Late Shri Ramjit Dass, R/o 6712/A, Navi Karim, New Delhi- 110 055.

...Applicant

(By Advocate: None)

-versus-

- Lt. Governor, NCT of Delhi, Raj Niwas Marg, Delhi.
- Government of N.C.T. of Delhi Through its Chief Secretary Delhi Secretariat, 5th Level, I.P. Estate, New Delhi.
- Chief Secretary,
 Govt. of N.C.T. of Delhi,
 Delhi Secretariat, 5th Level,
 I.P. Estate, New Delhi 110 002.
- Secretary (Services Branch)
 Govt. of NCT of Delhi,
 Delhi Secretariat, 5th level,
 I.P. Estate, New Delhi.
- Joint Secretary (Services)
 Services II Department, 'A' Wing,
 Govt. of NCT of Delhi,
 Delhi Secretariat, 5th level,
 I.P. Estate, New Delhi 110 002.



- 6. The Commissioner of Sales Tax, Govt. of NCT of Delhi, Bikrikar Bhavan, I.P. Estate, New Delhi – 110 002.
- 7. Director,
 NCC Department,
 Govt. of NCT of Delhi,
 Old Sectt., Delhi.
- 8. Chief Engineer (Floods)
 Flood Control Department,
 ISBT, 4th floor,
 Delhi.
- 9. Officer Commanding, 3 Delhi Battalion, NCC ITI, Arab Ki Sat Nizamuddin, New Delhi.

...Respondents

(By Advocate: Shri Vijay Pandita)

ORDER (ORAL)

By Mr. Justice V.S.Aggarwal:

There is no appearance on behalf of the applicant. Dismissed for non-prosecution.

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(S. K. Naik) Member (A)

(V.S.Aggar Chairman

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